

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3831**  
**TO BE ANSWERED ON 19.03.2018**

**PROMOTION OF COIR INDUSTRY**

3831. SHRI KESINENI NANI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the various schemes being implemented in the country including Andhra Pradesh for development of the coir industry;
- (b) the total quantum of funds released under these schemes to the various States during the last three years, State/UT-wise; and
- (c) the volume and value of coir products exported from the country during the said period, State/UT-wise including Andhra Pradesh?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

(a)&(b): Coir Board is implementing various Schemes/programmes in all coconut producing States of the country, including Andhra Pradesh, through its field level offices for the development of coir industry and also to provide more employment opportunities. A brief note on the schemes is at Annexure-I. The Details of funds released to various States/UTs under the schemes of Coir Udyami Yojana (CUY) and Scheme of Fund for Regeneration of Traditional Industries (SFURTI) and Coir Vikas Yojana (CVY) is at Annexure-II.

(c): The coir products exported from a State need not necessarily be produced in the same State. Often, the products are exported through other states due to logistical reasons. Hence the details of export of Coir and coir products made through different ports in the country are as under:

(Qty=Quantity in MT, Value in Rs. Lakhs)

Sl. No.	Ports	2014-15		2015-16		2016-17	
		Qty	Value	Qty	Value	Qty	Value
1	Cochin	96495	75007.84	118442	80910.79	204726	95018.42
2	Tuticorin	256609	40022.50	334987	61119.16	405617	79826.67
3	Chennai	267709	46130.41	291018	46516.36	335882	51163.67
4	Vishakapatnam	5236	938.70	7017	1040.37	10214	1459.86
5	Mumbai	591	910.21	342	436.90	502	631.68
6	Kolkata	20	22.82	77	90.88	29	49.85
7	Salem	0	0.00	116	21.56	69	12.17
8	Bangalore	5	1.30	21	6.49	6	2.49
	<b>Total</b>	<b>626665</b>	<b>163033.78</b>	<b>752020</b>	<b>190142.51</b>	<b>957045</b>	<b>228164.81</b>

\*\*\*\*\*

**Annexure-I referred to in part (a) & (b) of Lok Sabha Unstarred Question No. 3831 to be answered on 19.03.2018.**

**1. Coir Vikas Yojana (CVY):** Coir Board is implementing the Coir Vikas Yojana as a umbrella scheme to cater to the multiple developmental needs of coir industry. Interventions under the following components of the Scheme are taken up during the period from 2017-18 to 2019-20.

**(i) Skill Upgradation and Mahila Coir Yojana(MCY):** Development of skilled manpower in coir industry in different facets of coir production and processing through appropriate training programmes, seminars, workshops, awareness programmes, exposure visits etc. is the major objective under Skill Upgradation and Mahila Coir Yojana(MCY). Trainings to the unemployed women will be provided under Mahila Coir Yojana. EDP, National Seminar, Awareness programme, Workshop, Exposure Tour may also be provided under Mahila Coir Yojana. The financial assistance for procurement of equipments/machineries may be obtained under the PMEGP scheme by the trained women for setting up coir units. Priority will be given under PMEGP to the trained women. Under skill upgradation and Mahila Coir Yojana honorarium is kept at Rs.15, 000/-p.m. for trainer and Rs.3000/- p.m. for trainee subject to the norms of NSQF compliance.

**(ii) Coir Industry Technology Upgradation Scheme (CITUS):** In the wake of the need for adoption of the modernisation happening in the sector and to encourage entrepreneurs to start coir processing unit of optimum/ economic size, the present level of assistance is found to be inadequate. Accordingly, a new component titled CITUS is proposed in the umbrella scheme replacing the existing Development of Production Infrastructure (DPI). The scheme shall be applicable for small and medium coir units only. The Scheme could be availed for both green field and brown field projects. The Project cost considered for subsidy would be exclusively for plant and machinery. No building/ land cost will be added in the project cost. The project can be setup afresh or existing project may be considered for upgradation/ adoption of technology. The quantum of assistance to be disbursed as Government assistance (subsidy) is 25% of the investment in plant and machinery subject to a maximum of Rs.2.5 crore per unit.

**(iii) Export Market Promotion (EMP):** This programme is aimed towards developing and improving the export performance of Indian Coir Sector through various export market promotion activities such participation in Buyer Seller Meet, sponsoring delegations, participation in seminars and conferences abroad, organising participation in international fairs, extending financial assistance to micro, small and medium enterprises and exporters, presenting Coir Industry Awards on an annual basis to recognize the outstanding performance in the areas of export, domestic trade, R&D, best performing units and co-operatives etc.

**(iv) Domestic Market Promotion (DMP):** This plan programme envisages the development of domestic market for coir and coir products through appropriate measures for popularization including publicity and propaganda. Participation in fairs / exhibitions organized by other agencies and organizing exclusive fairs for coir and coir goods within the country are also taken up as steps to popularize the technologies, schemes and services and to increase the awareness of coir products and to enhance its consumption inside the country. The grant is provided under Market Development Assistance to State supported organizations and co-operatives to the tune of 10% of their average annual sales turnover of coir products for enlarging marketing network, improving the quality standards, product development / diversification, innovative marketing etc. The grant of MDA which is shared on 1:1 basis by the Central Government through Coir Board and the states / UTs concerned is a major activity under this component of the Scheme.

**(v) Trade and Industry Related Functional Support Services (TIRFSS):** In order to provide a systematic feedback of information, assisted by modern information technology to improve the effectiveness of delivery of services, and identifying appropriate policy initiatives by Coir Board for the planned and rapid development of Coir Industry, this component of the Scheme is being implemented by the Coir Board.

**(iv) Welfare Measures (Group Personal Accident Insurance Scheme):** The Group Personal Accident Insurance Scheme for Coir Workers is aimed at providing insurance coverage against accidental death, permanent total disability and permanent partial disability to the coir workers in all coir producing states in India. Now the scheme has been converged with Pradhan Mantri Surksha Bima Yojana (PMSBY). The premium for the insurance coverage is met in full by the Board.

**(vii) Plan Science & Technology:** Coir Board is implementing the Science and Technology Scheme to meet the Research and Development (R&D) needs for its transformation into a modern industry. The R&D activities are undertaken through the Coir Board's twin research institutes viz, Central Coir Research Institute (CCRI), Kalavoor, Kerala and Central Institute of Coir Technology (CICT), Bangalore.

**2. Coir Udyami Yojana (CUY):** The scheme aims to integrate and develop units which are in the small and medium sector. This is the first credited linked subsidy scheme in coir sector. The scheme provides 40% as Govt.of India grant, 55% as Bank loan and 5% as contribution of the beneficiary for setting up of coir units with project cost up to Rs.10.00 lakh. The scheme has been proposed to be merged with PMEGP during the period from 2017-18 to 2019-20.

**3. Scheme of Fund for Regeneration of Traditional Industries (SFURTI):** The Ministry of MSME, through Coir Board, has been implementing the scheme of Fund for Regeneration of Traditional Industries (SFURTI) for regeneration of traditional industrial clusters of coir in different states/UTs. The scheme envisages providing need based assistance for replacement of production equipments, setting up of Common Facility Centres (CFCs), product development, quality improvement, improved marketing, training and capacity building etc.

**Annexure-II**

**Annexure-II referred to in part (a) & (b) of Lok Sabha Unstarred Question No. 3831 to be answered on 19.03.2018.**

(Rs. in Lakhs)

Sl. No.	Name of State's	Name of Schemes								
		Coir Udyami Yojana (CUY)			Coir Vikas Yojana (CVY)			SFURTI		
		2014-15	2015-16	2016-17	2014-15	2015-16	2016-17	2014-15	2015-16	2016-17
1.	Kerala	37.60	183.48	179.12	157.62	101.86	46.65	NIL	70.19	153.65
2.	Tamilnadu	178.76	624.14	540.31	177.21	124.515	97.88	NIL	318.27	1156.50
3.	Andaman & Nicobar Islands	0.00	0.00	8.00	4.795	5.56	7.72	NIL	NIL	NIL
4.	Karnataka	75.37	4.00	164.00	119.575	26.12	7.29	NIL	10.39	55.86
5.	Maharashtra	0.00	0.00	14.61	9.38	18.59	15.35	NIL	0.00	108.80
6.	Gujarat	0.00	0.00	16.00	28.11	6.96	2.18	NIL	0.00	68.74
7.	Andhra Pradesh	58.80	215.60	228.80	29.45	14.06	18.18	NIL	0.00	97.83
8.	Odisha	39.80	146.48	91.80	50.535	41.035	21.37	NIL	NIL	NIL
9.	West Bengal	0.00	13.85	31.15	124.45	27.08	17.78	NIL	NIL	NIL
10.	N.E. Region	0.00	5.46	10.24	74.56	31.005	35.37	NIL	NIL	NIL
11.	Pondicherry	NIL	NIL	NIL	6.855	2.32	NIL	NIL	NIL	NIL
12.	Goa	NIL	NIL	NIL	3.12	1.02	1.37	NIL	NIL	NIL
13.	Lakshadweep	NIL	NIL	NIL	14.82	11.32	7.3	NIL	NIL	NIL
14.	Bihar	NIL	NIL	NIL	NIL	NIL	0.25	NIL	NIL	NIL
15.	Telangana	NIL	NIL	NIL	NIL	NIL	3.86	NIL	NIL	NIL
	<b>Total</b>	<b>390.33</b>	<b>1193.01</b>	<b>1284.03</b>	<b>800.48</b>	<b>411.445</b>	<b>282.55</b>	<b>NIL</b>	<b>398.85</b>	<b>1641.38</b>